India-Bur ma Steamer Service

Shri T. B. Vittal Rao : Shri Raghunath Singh Shri Krishnamacharya Joshi:

Will the Minister of **Transport** be pleased to state :

(a) whether the Scindia Steamship Navigation Company have since suspended their steamer service between India and Burma;

(b) if so, the reasons adduced by them for taking this step; and

(c) the arrangements that Government propose to make for resuming this Service ?

The Deputy Minister of Railways and Transport (Shri Alagesan) : (a) to (c). The passenger service between Madras and Rangoon which was being run by the Scindia Steam Navigation Company by their s.s. JALAGOPAL had to be suspended by them from the middle of June 1955 as the vessel had been too old and unsafe for service. At the instance of the Government of India, however, the Shipping Company have agreed to resume this service with their s.s. SONAVATI towards the end of August 1955, pending the provision of a more suitable ship.

Delhi Road Transport Service

246. Shri T. B. Vittal Rao: Will the Minister of Transport be pleased to refer to the reply given to Unstarred Question No. 393 on the 29th November, 1954 and state :

(a) the number of buses received upto the end of July, 1955 out of the 140 buses ordered for the Delhi Transport Service;

(b) whether Government propose to run Double Decker Buses on some of the routes due to high density of passenger traffic; and

(c) if so, from what date ?

The Deputy Minister of Railways and Transport (Shri Alagesan) : (a) 81.

(b) No.

(c) Does not arise.

Road Transport Corporations

247. Sardar Iqbal Singh : Will the Minister of Transport be pleased to state :

(a) the total amount invested by Government in the different Road Transport Corporations as on the 31st March, 1955;

(b) the percentage it bears to the total investment of the Corporations on that date ; and

(c) the net profits that have accured to the Central Government on their investments during the year 1954-55 ?

The Deputy Minister of Railways and Transport (Shri Alagesan): The position in respect of the two Corporations in which the Central Government hold a share is as follows: —

Bombay State Road Transport Corporation	Kutch State Roa Transport Corporation
(a) Rs. 383.53 lakhs	Rs. 4 lakhs.
(b) 331 per cent	20 per cent.
(c) Rs. 15.17 lakhs (provisional).	*Not available

*This Corporation came into existence only on the 1st December, 1954.

Railway Line

248. Shri B.C Das: Will the Minister of Railways be pleased to state whether there is any proposal to convert the Parla Kimedi Light Railway from narrow-gauge to broad-gauge railway and connect it with Vijays nagram—Raipur line?

The Deputy Minister of Railways and Transport (Shri Alagesan): Not at the moment.

Air Service

249. {Shri D.C Sharma : Shri Bhagwat Jha Azad:

Will the Minister of **Communications** be pleased to state:

(a) the names of the additional Serces planned by the Air-India